GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO.667 TO BE ANSWERED ON 03.12.2025

CONSTRUCTION OF ROBS/RUBS IN BALLARI LOK SABHA CONSTITUENCY

667. SHRI E TUKARAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has examined the proposals for construction and widening of Road Over Bridges (ROBs) and Road Under Bridges (RUBs) in the Ballari Lok Sabah Constituency, including
- (i) Bridge No. 265A at Ballari Yard (Mothi Circle) for conversion to double line,
- (ii) LC No. 8 between Bannihatti-Ranajithpura,
- (iii) LC No. 90 between Papinayakanahalli-Bailavaddigeri,
- (iv) LC No. 37 between Hagaribommanahalli-Mariyammanahalli,
- (v) Bridge No. 39 between Yashwanthanagar-Ramaghada, and
- (vi) LC Nos. 10 and 5 between Hospet-V.C. Stations;
- (b) whether these works have been approved/sanctioned by the South Western Railway and if so, the details thereof and if not, the reasons therefor along with the steps taken for early approval and execution; and
- (c) the details of budget allocation, sanction status and expected completion timeline for each proposal?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): Sanctioning and execution of works of Road Over Bridges/ Road Under Bridges (ROBs/RUBs) is a continuous and

ongoing process on Indian Railways. Such works are prioritized and taken up on the basis of their impact on safety and mobility in train operations and impact on road users.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Oct'25) is as under:

| Period | ROBs/ RUBs constructed |
|----------|--|
| 2004-14 | 4,148 Nos. |
| 2014-25 | 13,653 Nos. (including 703 Nos. in the |
| (Oct'25) | State of Karnataka) |

As on 01.11.2025, 4689 Nos. ROBs/ RUBs are sanctioned at the cost of ₹1,11,583 Cr on Indian Railways including 127 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at a cost of ₹ 3,920 crore in the State of Karnataka, which are at various stages of planning and execution. Out of 127 Nos. works of ROBs/RUBs, 07 Nos. are situated on Railway tracks in Ballari Lok Sabha Constituency.

The details of ROBs/RUBs works at the mentioned locations are as under:-

| S.No. | Locations & Name of the work | Remarks |
|-------|------------------------------|---------------------------------|
| 1 | Bridge No. 265A a | t Road over Bridge No. 265-A is |
| | Ballari Yard (Moth | i situated near Ballari Railway |
| | Circle) | station towards Guntakal end. |
| | | ROB (No.262A) at Ballari Yard |
| | | (Mothi Circle) is located at Km |
| | | 207/3-4 between Ballari |
| | | Cantonment and Ballari stations |
| | | at Ballari Junction end, The |

| | | widening work of this ROB is to be |
|---|-------------------------|------------------------------------|
| | | executed by State Government |
| | | (Municipal Corporation, |
| | | Ballari).State Govt. has submitted |
| | | a conceptual plan to Railway for |
| | | widening of existing ROB |
| | | No.262A.The conceptual plan has |
| | | been scrutinized and state |
| | | government has been advised to |
| | | deposit applicable Plan and |
| | | Estimate charges on 17.03.2025. |
| | | Reply from State Government is |
| | | awaited. |
| 2 | LC No. 8 at Km 9/800- | A Road Over Bridge in lieu of LC |
| | 900 between Bannihatti | No. 8 at Km 9/800-900 has been |
| | and Ranajithpura | sanctioned as part of the |
| | | Toranagallu Junction - Ranajitpura |
| | | Doubling Project. |
| 3 | LC No. 90 at Km | The work for preparation of |
| | 159/300-400 between | Detailed Project Report (DPR) for |
| | Papinayakana halli, | construction of ROB in lieu of LC |
| | Bailavddigeri. | No. 90 at Km 159/300-400 has |
| | | been taken up. |
| | | - |
| 4 | LC No. 37 at Km 43/200- | |
| | 300 Hagaribommanahalli | |
| | | with an estimated cost of ₹ 45.24 |
| | the Hagaribommanahalli | |
| | town. | GAD has been taken up. |
| | | |

| 5 | Widening of Bridge No. | Bridge No. 39 located between |
|---|-------------------------|------------------------------------|
| | 39 at Km 19/800- 900 | Ramgad-Yeshwanthnagar stations |
| | between | in the Vyasa Colony Junction - |
| | Yashwanthanagar- | Swamihalli section is a waterway |
| | Ramgad stations on | bridge. The width of the bridge is |
| | Vyasa Colony Junction - | adequate for flow of water to pass |
| | Swamihalli section. | flood water across through its |
| | | opening. |
| 6 | LC No. 10 between | The work of preparation of |
| | Hospet - Vyasa Colony | Technical Feasibility Report / |
| | Junction stations. | Detailed Project Report (TFR / |
| | | DPR) for the construction of |
| | | ROB/RUB in lieu of LC No. 10 at |
| | | Km 4/200-300 has been taken up. |
| 7 | LC No. 5 between | The technical feasibility for the |
| | Hospet - Vyasa Colony | construction of ROB in lieu of LC |
| | Junction stations. | No. 5 at Km 1/900-2/000 has been |
| | | completed and it is found |
| | | technically feasible to provide |
| | | ROB at the demanded location. |
| | | Joint inspection with State Govt. |
| | | has been taken up. |

Further, Railways have taken following measures to expedite the progress of work:

 Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.

- ii. Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- iii. Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- iv. ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants then Railway may permit them to execute the work on a single entity basis.

Completion of any ROB/RUB work depends on various factors like, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions etc. All these factors affect the completion time of the projects / works.
